

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

DATE OF ORDER: 12.1.2005

ORIGINAL APPLICATION NO. 141/2003
with
MISC. APPLICATION NO. 167/2003

Chander Singh son Girwar Singh aged about 43 years and resident of Village Guradia Bhoata P.O. Guradia Mana, Tehsil Pachpad District Jhalawar and working as Ex. Casual Labour under Inspector of Works (In short IOW) Western Railway, Bhawani Mandi, District Jhalawar (Rajasthan).

....Applicant

VERSUS

1. Union of India through the Chairman, Railway Board, Ministry of Railways, New Delhi.
2. General Manager, Western Railway, Churchgate, Mumbai.
3. Divisional Railway Manager, Western Railway, Kota.
4. Inspector of Works, Western Railway, Bhawani Mandi, District Jhalawar.
5. Satyanarain of Malipura Village Water Valve Man, Office of Inspector of Works, Western Railway, Bhawani Mani, District Jhalawar.
6. Satyanarain Bagri of Bhasuda Village Helper, Office of Inspector of Works, Western Railway, Bhawani Mandi, District Jhalawar (Rajasthan).

....Respondents.

Mr. P.N. Jatti, Counsel for the applicant.
Mr. S.S. Hassan, Counsel for the respondents nos. 1 to 4.
None present for respondents nos. 5 & 6.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

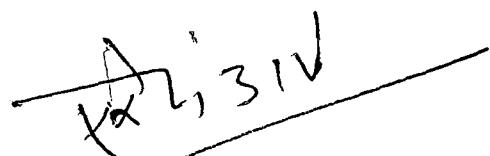
ORDER (ORAL)

Learned counsel for the applicant submits that he wants to agitate the matter by raising Industrial Disputes as according to him person junior to the applicant has been engaged and ~~the~~ services has also

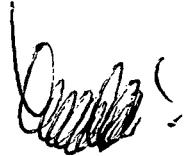
been regularised whereas services of the applicant has been terminated in violation of provisions contained in Industrial Disputes Act.

2. In view of what has been stated above, this Original Application is ~~dismissed~~ as withdrawn. It is made clear that disposal of this OA shall not bar the applicant to raise Industrial dispute on permissible legal grounds.

3. In view of the order passed in OA, there is no need to pass any order in MA No. 167/2003 for condonation of delay and the same is also disposed of accordingly.


(A.K. BHANDARI)

MEMBER (A)


(M.L. CHAUHAN)

MEMBER (J)

AHQ